

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SOMERSET ESTATE PRIVATE LIMITED OPERATING IN REAL ESTATE SECTOR AT MAHARASHTRA
(Under sub-regulation (1) of Regulation 36(A) the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Somerset Estate Private Limited CIN - U70102MH2008PTC181222
2.	Address of the registered office	Bhupati Chambers, 5th Floor 13, Mathew Road, Mumbai City, Mumbai, Maharashtra, India, 400004
3.	URL of website	The corporate debtor does not have any website.
4.	Details of place where majority of fixed assets are located	Flat No. 4A & 4B, 4th Floor, Somerset Place CHS Ltd., 61/D, Vivek Ashish Lane, Next to Sophia College, Bhulabhai Desai Marg, Mumbai-400 026.
5.	Installed capacity of main products/ services	Corporate debtor owns two combined residential flats at the above said location.
6.	Quantity and value of main products/ services sold in last financial year	The lease rental income generated from the assets of the Corporate Debtor for the financial year 2024-25 amounts to INR 49,20,000/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Will be shared vide electronic means on requisition from the interested persons.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria are mentioned in the detailed Expression of Interest process document which can be sought by email to cirp.somerset@aegisipe.com / harishkant2007@gmail.com
10.	Last date for receipt of expression of interest	29 May 2025
11.	Date of issue of provisional list of prospective resolution applicants	05 June 2025
12.	Last date for submission of objections to provisional list	10 June 2025
13.	Date of issue of final list of prospective resolution applicants	17 June 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22 June 2025
15.	Last date for submission of resolution plans	22 July 2025
16.	Process email id to submit EOI	cirp.somerset@aegisipe.com
17.	Details of the corporate debtor's registration status as MSME.	The Resolution Professional had requested MSME-related information from the management of the Corporate Debtor; however, no such details have been provided by the management to date.



Harish Kant Kaushik
Resolution Professional of Somerset Estate Private Limited
(Company under CIRP vide NCLT order dated 07th March 2024)
Registration No. IBBI/IPA-001/IP-P01469/2018-19/12340
Authorization for Assignment valid till 31st December 2025
Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road A, Behind
Courtyard Marriot, Chakala, Andheri East, Mumbai - 400093
Email id: cirp.somerset@aegisipe.com , harishkant2007@gmail.com

Date: 14-05-2024
Place: Mumbai